

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No.62/4392/2021**

This the 22<sup>nd</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Ashiq Husain Shah age 24 years S/o Mohammad Hussain Shah R/o Cheedipora, Chitragam, Shopian & Ors.

.....**Applicants**

(Advocate:- Mr S.A. Naik - Not Present)

**Versus**

1. Mr. B.D. Bagat, Chairman, J&K Services Selection Board, Srinagar & Ors.

.....**Respondents**

(Advocate: Mr. Rajesh Thappa, DAG)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 05.07.2021 nobody had joined the video conference on behalf of the applicants and today also none appears for the applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil